

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.75233 of 2022

(Arising out of Order-in-Appeal No.KOL/CUS/CCP/AKR/134-137/2022 dated 07.03.2022 passed by Commissioner of Customs (Appeals), Kolkata.)

Shri Sanjay Kumar Gond

...Appellant

VERSUS

Commissioner of Customs (Preventive), Kolkata

.....Respondent

APPEARANCE

Shri Arijit Chakraborty, Advocate for the Appellant (s)

Shri M.P.Toppo, Authorized Representative for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

DATE OF HEARING : 3 February 2023

DATE OF DECISION : 13 February 2023

The Appeal is allowed with consequential relief, if any, as per law. For order, see order of date in Customs Appeal No.75232 of 2022.

Sd/

**(P.K.CHOUDHARY)
MEMBER (JUDICIAL)**

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